

1	2	3	4	5
6.	Panchmahals	1895	1872	1426
7.	Kheda (Kaira)	965	965	148
8.	Ahmedabad	653	653	306
9.	Gandhinagar	75	75	—
10.	Sabarkantha	1359	1341	574
11.	Mahesana	1089	1087	321
12.	Banaskantha	1368	1368	801
13.	Kutch	887	866	505
14.	Rajkot	854	854	352
15.	Surendra Nagar	648	648	350
16.	Bhavnagar	866	864	372
17.	Amreli	595	595	172
18.	Jamnagar	693	690	255
19.	Junagarh	1071	958	286
Total		18114	17892	7708

RESTORATION OF TRAINS BETWEEN SASARAM AND ARAH

1046. SHRI RAM LAKHAN SINGH YADAV : Will the Minister of RAILWAYS be pleased to state :

(a) whether the train service between Sasaram and Arah via Bhojpur and Rohtas had been suspended;

(b) if so, when and the reasons therefor;

(c) whether the Government propose to restore the train service in view of increasing number of passengers and the industrial development of said areas; and

(d) if so, the steps taken by the Government so far in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) Yes, Sir.

(b) The Arah-Sasaram Light Railway was privately owned and run. Due to heavy working losses and serious road competition, the Company even failed to pay wages to the workers and there was staff unrest. The train services were ultimately closed down w.e.f. 15-2-78 and the Company went into liquidation.

(c) No, Sir.

(d) Does not arise.

POWER GENERATION CAPACITY IN BIHAR

1047. SHRI RAM LAKHAN SINGH YADAV : Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state :

(a) whether the power generation capacity in Bihar is less than that of in other States;

(b) if so, whether the Union Government have any scheme to increase the power generation capacity in Bihar and if so, the details in this regard; and

(c) if not, the expenditure incurred so far for increasing the Power-generation capacity in Bihar, project-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI) : (a) A statement indicating State-wise installed capacity as on 31-3-1991 is given below.

(b) Thermal and Hydel power projects totalling to a capacity of 1107.9 MW are under various stages of implementation in the State. In addition, Bihar will also get its share from the Central sector power projects which are under implementation in Eastern Region. As the Eighth Plan has not been finalised, it is not possible to indicate

the capacity addition programme for Bihar and outlay thereof.

(c) Does not arise in view of reply to (b) above.

STATEMENT

Installed generating capacity as on 31st March, 1991

(Utilities)

Region/State/UT	Total (MW)
1	2
Haryana	1780.32
Himachal Pradesh	273.57
Jammu & Kashmir	262.04
Punjab	3048.94
Rajasthan	1721.93
Uttar Pradesh	5527.24
Chandigarh	2.00
Delhi	551.60
Central Sector	6005.00
Total (N.R.)	19202.64
Gujarat	4365.43
Madhya Pradesh	3297.60
Maharashtra	8704.72
Goa	0.00
D&N Haveli	0.00
Central Sector	3810.00
Total (W.R.)	20177.75
Andhra Pradesh	4130.44
Karnataka	2645.20
Kerala	1476.50
Tamil Nadu	4088.38
Pondicherry	0.00
Central Sector	4010.00
Total (S.R.)	16675.52
Bihar	1549.43
Orissa	1611.92
West Bengal	3071.88
DVC	2031.50
Sikkim	21.29
Central Sector	630.00
Total (E.R.)	9916.02
Assam	537.19
Manipur	26.49
Mizhalaya	133.76
Nagaland	6.12
Tripura	54.65

Arunachal Pradesh	22.48
Mizoram	25.82
Central Sector	255.01
Total (N.E.R.)	1061.52
A&N Islands	27.69
Lakshadweep	4.87
All India	65066.01
State Sector	46621.00
Pvt. Sector	2673.50
Central Sector	16771.51

SETTING UP OF A POWER PLANT AT BIHTA IN BIHAR

1048. SHRI RAM LAKHAN SINGH YADAV : Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state :

(a) whether the Government propose to set up a power plant at Bihta to increase the power generation capacity in Bihar ;

(b) if so, the progress made so far to acquire land for this plant; and

(c) the time by which it is likely to be set up ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI) : (a) to (c) Bihar State Electricity Board had sent a proposal to the Central Electricity Authority (CEA) in May, 1990, to set up a 2×67.5 MW thermal power station near Bihta with a view to have stable power supply for Patna. The Board was advised by the CEA to explore the economics of the scheme vis-a-vis various other alternatives such as consideration of 210 MW unit size, erection of a dedicated transmission system for ensuring uninterrupted power supply to Patna. In January, 1991, Government of Bihar had agreed to examine whether adequate land could be made available for setting up a thermal power station of two units of 250 MW capacity at Patna. In March, 1991, the Board informed the CEA that it would not be feasible to install a 2×250 MW or even a 1×250 MW

power station at Bihta due to problems on account of clearances from Civil Aviation Department and Ministry of Environment and Forests. In view of this, this project is not being pursued in the CEA for techno-economic clearance.

[English]

STREET LIGHTING IN ROHINI, DELHI

1049. PROF. PREM DHUMAL : Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state :

(a) whether there is inadequate arrangement of street lights in various Sectors of Rohini, Delhi, including in Sector 18; and

(b) if so, the steps Government propose to take to provide proper lighting arrangements in the streets as also on the roads in that area ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI) : (a) and (b) According to DESU, adequate street lighting arrangements already exist in Rohini including Sector-18 and the same are being maintained by D.E.S.U. satisfactorily on behalf of D.D.A., D.E.S.U. has been undertaking electrification of various sectors/pockets in Rohini Residential Scheme as sponsored and financed by the D.D.A. or other colonising agencies.